

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2564
(To be answered on the 16th March 2023)**

GREENFIELD AIRPORTS POLICY

2564. SHRIMATI POONAMBEN MAADAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has formulated a policy for setting up of Greenfield Airports and if so, the current status thereof;
(b) the details of the projects that were operationalised during the last three years; and
(c) the details of the projects approved/being approved in-principle in this regard?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Jyotiraditya M. Scindia)

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which provides detailed guidelines, procedures and steps related to construction of Greenfield airports across the country. Under the GFA Policy, the project proponent- an airport developer or the respective State Government willing to establish a Greenfield airport is required to send a proposal to the Ministry of Civil Aviation (MoCA) in the prescribed format for 2-stage approval process i.e., 'Site Clearance' followed by 'In-Principle' approval.

GoI has accorded 'In-Principle' approval for setting up of 21 Greenfield Airports namely, Mopa in Goa, Navi Mumbai, Shirdi and Sindhudurg in Maharashtra, Kalaburagi, Vijayapura, Hassan and Shivamogga in Karnataka, Dabra (Gwalior) in Madhya Pradesh, Kushinagar and Noida (Jewar) in Uttar Pradesh, Dholera and Hirasar (Rajkot) in Gujarat, Karaikal in Puducherry, Dagadarthi (Nellore), Bhogapuram and Orvakal (Kurnool) in Andhra Pradesh, Durgapur in West Bengal, Pakyong in Sikkim, Kannur in Kerala and Hollongi (Itanagar) in Arunachal Pradesh across the country.

Out of these, 11 Greenfield airports including 6 airports in the last 3 years, viz. Orvakal (Kurnool) in 2021, Sindhudurg in 2021, Kushinagar in 2021, Itanagar in 2022, Mopa in 2023 and Shivamogga in 2023 have been operationalized.
